

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI SPECIAL BENCH
(Virtual Hearing)**

**PRESENT: Dr. VENKATA RAMAKRISHNA BADARINATH NANDULA – MEMBER (J)
: Ms. ANURADHA SANJAY BHATIA – MEMBER (T)
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.11.2023 AT 02:30 PM**

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/24/9/AMR/2022		9 of IBC	Shree Yash Stainless Private Limited Vs. Andhra Ferro Alloys Limited

ORDER

Ms.Pradnya Karandikar, Ld. Proxy Counsel for the OC present and submits that the counsel representing the OC is not ready. None appears for the CD. This matter being the matter of the year 2022, list the matter on 23.11.2023 on condition that the party shall make submissions that day.

**Sd/-
MEMBER TECHNICAL**

**Sd/-
MEMBER JUDICIAL**